



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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	Thiruvananthapuram, Tuesday	1195 മിഥുനം 9 9th Mithunam 1195 1942 ആഷാഢം 2 2nd Ashadha 1942	

PART III Public Works Department

പൊതുമരാമത്ത് വകുപ്പ് ചീഫ് എഞ്ചിനീയറുടെ (ഭരണവിഭാഗം, തിരുവനന്തപുരം) നടപടിക്രമം

വിഷയം:—പൊ.മ.വ.—സ്പെഷ്യൽ സെൽ—പൊതുമരാമത്ത് വകുപ്പിൽ 1-1-2018 മുതൽ 31-12-2019 വരെയുള്ള കാലയളവിൽ ജൂനിയർ സൂപ്രണ്ടായി സ്ഥാനക്കയറ്റം ലഭിച്ച ജീവനക്കാരുടെ അന്തിമ സീനിയോറിറ്റി ലിസ്റ്റ് പ്രസിദ്ധീകരിക്കുന്നത്—സംബന്ധിച്ച്.

- സൂചന:—(1) ഈ ഓഫീസിലെ 16-2-2018-ലെ ഉത്തരവ് നമ്പർ എസ്. സി. 2/903/2018.
(2) ഈ ഓഫീസിലെ 4-2-2019-ലെ ഉത്തരവ് നമ്പർ എസ്. സി. 2/18913/2018.
(3) ഈ ഓഫീസിലെ 9-2-2018-ലെ ഉത്തരവ് നമ്പർ ഇ ഡി.2/3076/2018.
(4) ഈ ഓഫീസിലെ 6-6-2018-ലെ ഉത്തരവ് നമ്പർ ഇ ഡി.2/3076/2018.
(5) ഈ ഓഫീസിലെ 21-6-2018-ലെ ഉത്തരവ് നമ്പർ ഇ ഡി.2/3076/2018.
(6) ഈ ഓഫീസിലെ 21-7-2018-ലെ ഉത്തരവ് നമ്പർ ഇ ഡി.2/3076/2018.
(7) ഈ ഓഫീസിലെ 13-8-2018-ലെ ഉത്തരവ് നമ്പർ ഇ ഡി.2/3076/2018.
(8) ഈ ഓഫീസിലെ 13-11-2018-ലെ ഉത്തരവ് നമ്പർ ഇ ഡി.2/3076/2018.
(9) ഈ ഓഫീസിലെ 10-5-2019-ലെ ഉത്തരവ് നമ്പർ ഇ ഡി.2/10364/2019.
(10) ഈ ഓഫീസിലെ 3-7-2019-ലെ ഉത്തരവ് നമ്പർ ഇ ഡി.2/10364/2019.
(11) ഈ ഓഫീസിലെ 20-9-2019-ലെ ഉത്തരവ് നമ്പർ ഇ ഡി.2/10364/2019.
(12) ഈ ഓഫീസിലെ 4-2-2020-ലെ ഉത്തരവ് നമ്പർ എസ്. സി. 2/2261/2020.

ഉത്തരവ് നമ്പർ എസ്. സി. 2/2261/2020 തീയതി 20-5-2020

പൊതുമരാമത്ത് വകുപ്പിൽ 1-11-2015 മുതൽ 31-12-2017 വരെ ജൂനിയർ സൂപ്രണ്ടായി സ്ഥാനക്കയറ്റം ലഭിച്ച ജീവനക്കാരുടെ അന്തിമ സീനിയോറിറ്റി ലിസ്റ്റ് സൂചന (1) പ്രകാരം പ്രസിദ്ധീകരിച്ചിരുന്നു. തുടർന്ന് സൂചന (2) പ്രകാരമുള്ള ഹെഡ് ക്ലാർക്കുമാരുടെ സീനിയോറിറ്റി ലിസ്റ്റിൽ നിന്നും 1-1-2018 മുതൽ 31-12-2019 വരെയുള്ള കാലയളവിൽ സൂചന (3) മുതൽ (11) വരെയുള്ള ഉത്തരവുകൾ പ്രകാരം സ്ഥാനക്കയറ്റം ലഭിച്ച ജൂനിയർ സൂപ്രണ്ടുമാരുടെ താൽക്കാലിക സീനിയോറിറ്റി ലിസ്റ്റ് കെ. എസ്.& എസ്. എസ്. ആർ. 1958-ലെ സീനിയോറിറ്റി സംബന്ധമായ ചട്ടങ്ങൾ പ്രകാരം തയ്യാറാക്കി സൂചന (12) പ്രകാരം പ്രസിദ്ധീകരിച്ചിരുന്നു.

പൊതുമരാമത്തു വകുപ്പിന്റെ ഔദ്യോഗിക വെബ്സൈറ്റിൽ ജീവനക്കാരുടെ പരിശോധനക്കായി ലഭ്യമാക്കിയിരിക്കുന്ന ടി ലിസ്റ്റ് പരിശോധിച്ച് പരാതികൾ/ആക്ഷേപങ്ങൾ ഉണ്ടെങ്കിൽ അവ നിശ്ചിത സമയത്തിനുള്ളിൽ രേഖാമൂലം സമർപ്പിക്കുവാനായി ബന്ധപ്പെട്ട ഉദ്യോഗസ്ഥർക്ക് നിർദ്ദേശം നൽകിയിരുന്നു. പരാതികൾ സമർപ്പിക്കാനുള്ള സമയപരിധി അവസാനിച്ചതിനാലും നാളിതുവരെ പരാതികൾ ഒന്നും തന്നെ ലഭിക്കാത്തതിനാലും സൂചന (12) പ്രകാരം പ്രസിദ്ധീകരിച്ചിരുന്ന 1-1-2018 മുതൽ 31-12-2019 വരെയുള്ള കാലയളവിൽ സ്ഥാനക്കയറ്റം ലഭിച്ച ജൂനിയർ സൂപ്രണ്ടുമാരുടെ താൽക്കാലിക സീനിയോറിറ്റി ലിസ്റ്റ് അന്തിമമാക്കി പ്രസിദ്ധീകരിച്ച് ഇതിനാൽ ഉത്തരവാകുന്നു. എല്ലാ ഓഫീസ് മേധാവികളും അവരുടെ അധീനതയിലുള്ള ബന്ധപ്പെട്ട ഉദ്യോഗസ്ഥരുടെ അറിവിലേക്കായി വെബ്സൈറ്റിൽ നിന്നും ഡൗൺലോഡ് ചെയ്ത് സർക്കുലേറ്റ് ചെയ്യേണ്ടതാണ്.

ചീഫ് എഞ്ചിനീയറുടെ കാര്യാലയം,
തിരുവനന്തപുരം.

(ഒപ്പ്)
ചീഫ് എഞ്ചിനീയർ.

Final Seniority List of Junior Superintendent in Public Works Department from 1-1-2018 to 31-12-2019

Sl. No.	Name	PEN	Date of Birth	Sl. No. in the Seniority List of Head Clerks SC2-18913/2018 dated 4-2-2019	Promotion Order No. and date	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sreelatha, S.	127516	25-5-1965	280	ED2-3076/2018 Dated 9-2-2018	
2	Rosilin D'Cruz	240845	30-4-1968	281	ED2-3076/2018 Dated 9-2-2018	
3	Sajeevu, D.	129233	23-1-1969	282	ED2-3076/2018 Dated 6-6-2018	
4	Shemila, T. A.	130613	10-2-1966	283	ED2-3076/2018 Dated 6-6-2018	
5	Jose P. Varu	241161	15-4-1965	284	ED2-3076/2018 Dated 6-6-2018	
6	Sreekumaran Thampi, V.	198833	30-5-1967	286	ED2-3076/2018 Dated 6-6-2018	
7	Lulu K. Thazhath	127177	28-10-1968	287	ED2-3076/2018 Dated 6-6-2018	
8	Sooraj, C.	129622	30-5-1967	288	ED2-3076/2018 Dated 6-6-2018	
9	Abdul Razak, K.	133602	10-1-1963	289	ED2-3076/2018 Dated 6-6-2018	
10	Saseendran, P. G.	129885	16-2-1967	291	ED2-3076/2018 Dated 6-6-2018	
11	Sivasankarakumar, M.	128355	20-5-1969	293	ED2-3076/2018 Dated 6-6-2018	

(1)	(2)	(3)	(4)	(5)	(6)	(7)
12	Sasikumar, P.	250807	15-5-1965	296	ED2-3076/2018	Dated 6-6-2018
13	Lekha, M. R.	127636	20-5-1967	297	ED2-3076/2018	Dated 6-6-2018
14	Sobhanakumari, K.	442513	1-5-1967	300	ED2-3076/2018	Dated 6-6-2018
15	Sharafudeenkunju, U.	458351	12-4-1964	302	ED2-3076/2018	Dated 21-6-2018
16	Aboobacker Valancheri	441511	30-11-1964	304	ED2-3076/2018	Dated 21-6-2018
17	Jessy Maria Nellivelil	588199	18-1-1965	305	ED2-3076/2018	Dated 21-6-2018
18	Dennis, E. A.	127532	1-8-1963	306	ED2-3076/2018	Dated 21-6-2018
19	Radhakrishnan, Nair, C.	477836	20-2-1969	307	ED2-3076/2018	Dated 21-6-2018
20	Shaji, V. A.	128730	15-4-1969	309	ED2-3076/2018	Dated 21-7-2018
21	Shailaja, K.	436457	15-5-1968	313	ED2-3076/2018	Dated 21-7-2018
22	Saju C. Mathew	438883	31-5-1968	314	ED2-3076/2018	Dated 21-7-2018
23	Sobha, R.	457797	25-5-1963	315	ED2-3076/2018	Dated 21-7-2018
24	Shelmy, M. A.	437767	14-12-1968	316	ED2-3076/2018	Dated 21-7-2018
25	Saji mathew	439814	29-5-1965	317	ED2-3076/2018	Dated 21-7-2018
26	Anilkumar, K.	406877	7-4-1966	318	ED2-3076/2018	Dated 21-7-2018
27	Sureshababu, M. M.	563919	20-10-1967	323	ED2-3076/2018	Dated 21-7-2018
28	Kumari Renu	493970	23-5-1968	324	ED2-3076/2018	Dated 13-8-2018
29	Madhu, M.	225771	5-4-1963	326	ED2-3076/2018	Dated 13-8-2018
30	Anil Kumar, V.	516374	15-1-1967	327	ED2-3076/2018	Dated 13-8-2018
31	Soniya Devi, A. S..	298131	19-10-1969	328	ED2-3076/2018	Dated 13-8-2018
32	Jayachandran, E. N.	246707	25-5-1969	337	ED2-3076/2018	Dated 13-8-2018
33	Vijayalekshmi Pillai, K.	127075	21-5-1964	338	ED2-3076/2018	Dated 13-8-2018
34	Jacob Koshy	381830	25-5-1965	339	ED2-3076/2018	Dated 13-8-2018
35	Roy, P. D.	409397	18-4-1966	342	ED2-3076/2018	Dated 13-11-2018
36	Jawahar Ali, U.	128604	3-1-1969	345	ED2-3076/2018	Dated 13-11-2018
37	Praveen Kumar, C.	127603	31-5-1970	346	ED2-10364/2019	Dated 10-5-2019
38	Davis, C. O.	246699	3-6-1963	347	ED2-10364/2019	Dated 10-5-2019
39	Jayaprakash, E. R.	199095	31-5-1969	348	ED2-10364/2019	Dated 10-5-2019
40	Varghese George	127745	26-5-1969	349	ED2-10364/2019	Dated 10-5-2019

(1)	(2)	(3)	(4)	(5)	(6)	(7)
41	Jude, N. R.	394492	11-12-1965	351	ED2-10364/2019	Dated 10-5-2019
42	Nahas, U. M.	198396	10-5-1965	352	ED2-10364/2019	Dated 10-5-2019
43	Girija, K. C.	197865	16-3-1964	354	ED2-10364/2019	Dated 10-5-2019
44	Moliamma Jacob	127621	15-7-1963	356	ED2-10364/2019	Dated 10-5-2019
45	Reena, E. P.	130114	3-12-1969	357	ED2-10364/2019	Dated 10-5-2019
46	Jayaprakash, P.	390057	26-3-1964	358	ED2-10364/2019	Dated 10-5-2019
47	Shemin Bhanu, C. S.	127239	22-4-1964	363	ED2-10364/2019	Dated 3-7-2019
48	Jolly Cheriyan	326347	30-1-1968	364	ED2-10364/2019	Dated 3-7-2019
49	Rajan, T. S.	128950	2-5-1970	365	ED2-10364/2019	Dated 3-7-2019
50	Radhakrishanan, V. N.	133610	18-4-1964	366	ED2-10364/2019	Dated 3-7-2019
51	Raseeda, K. I.	127977	26-5-1971	367	ED2-10364/2019	Dated 3-7-2019
52	Jaison Jacob	428574	30-5-1971	368	ED2-10364/2019	Dated 3-7-2019
53	Satheesan, P.	490454	2-5-1971	370	ED2-10364/2019	Dated 3-7-2019
54	Leju, V. S.	222601	31-5-1971	371	ED2-10364/2019	Dated 3-7-2019
55	Yesodharan, G.	127451	15-5-1968	372	ED2-10364/2019	Dated 3-7-2019
56	Usha, S.	395673	4-5-1969	373	ED2-10364/2019	Dated 20-9-2019
57	Deepakumar, P. D.	199088	29-5-1965	374	ED2-10364/2019	Dated 20-9-2019
58	Shine, P. K.	426623	28-5-1970	376	ED2-10364/2019	Dated 20-9-2019
59	Bhanu, V.	128575	25-5-1969	377	ED2-10364/2019	Dated 20-9-2019
60	Muraleedharan, C. N.	126830	20-4-1965	378	ED2-10364/2019	Dated 20-9-2019
61	Suni C. Kurian	388054	7-5-1968	380	ED2-10364/2019	Dated 20-9-2019
62	Nizar Mohiadheen, T. K.	244765	31-5-1970	382	ED2-10364/2019	Dated 20-9-2019
63	Anitha, S. R.	192665	20-5-1969	383	ED2-10364/2019	Dated 20-9-2019
64	Mini, V.	224924	5-5-1970	384	ED2-10364/2019	Dated 20-9-2019
65	Bindu, P. N.	127256	30-5-1968	385	ED2-10364/2019	Dated 20-9-2019
66	Parameshwaran, P.	453605	28-5-1972	390	ED2-10364/2019	Dated 20-9-2019
67	Sreejayanth, C.	373088	4-11-1967	391	ED2-10364/2019	Dated 20-9-2019
68	Anesh Ramanujam	299178	7-5-1969	392	ED2-10364/2019	Dated 20-9-2019
69	Prasannakumari, A.	199623	25-10-1965	393	ED2-10364/2019	Dated 20-9-2019
70	Sreekala, S.	355877	12-2-1970	394	ED2-10364/2019	Dated 20-9-2019

E-TENDER NOTICE

(No. 1/AEEMECHKLC/ET/2020-21).

No. LCMSD/MH/DB-AC/34/2018—Part A.

4th June 2020.

The Assistant Executive Engineer, PWD Mechanical Sub Division KLC, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender in single bid system in prescribed from the Kerala PWD registered Contractors C class and above for the “Providing air Conditioning to the additional rooms for MLA’s, Dormitory and Ladies Amenity areas based on the revised plan of proposed extension in the open terrace of Nila Block at MLA Hostel, Thiruvananthapuram”.

In accordance with respective specification for the work as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own digital signature certificate (DSC) can participate in the tender. E-tender document and other details can be obtained from the above portal.

1. Cost of Tender documents — ₹ 2500 + 5% + 5% (Total ₹ 2800).
2. Document sale starting date — 5-6-2020 at 10 a. m.
3. EMD (Online payment) — ₹ 33,400.
4. Date and time of commencement of online bid submission—5-6-2020 at 11a. m.
5. Date and time of closing of online bid submission—3-7-2020 at 5 p. m.
6. Date and time of opening of bid—7-7-2020 at 2.30 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for details instructions on making online payment using internet banking facility of SBI or by NEFT facility. In the bid, the following documents should be submitted by online.

- (1) BOQ duly filled up and signed.
- (2) Copy of Kerala PWD Registration Certificate with validity and class of registration attested by Gazetted Officer.
- (3) Technical data bid details duly filled up and signed.
 - a. Technical data sheet Annexure 2, Annexure 3 duly filled up and signed.
 - b. In additional technical information has to be furnished, separate data sheet shall be attached.
- (4) The Contractor must mention for 3 years warranty in Annexure 3.
- (5) GST Certificate.
- (6) E-payment form duly filled and signed.
- (7) Proof Certificate describing the make of the product.
- (8) Scanned copy of preliminary agreement executed in Kerala stamp paper worth ₹ 200.
- (9) EMD exemption certificate (if any) should be submitted on online.
- (10) Other details if any required to be furnished in this special condition.
- (11) Form No. 83 & 84 duly filled and signed.
- (12) All tender documents duly signed.

Hard copy of all the above documents should be submitted on or within 3 days after bid opening. The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelope. The sealed envelope addressed to the Assistant Executive Engineer, PWD Mechanical Sub Division, KLC, Thiruvananthapuram, should reach in this office on or within 3 days after bid opening. The envelope should be superscribed with Tender No., due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Assistant Executive Engineer, PWD Mechanical Sub Division KLC, Thiruvananthapuram. If the date fixed for opening of tender happens to be a holiday or due to net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Assistant Executive Engineer, PWD Mechanical Sub Division, KLC, Thiruvananthapuram. The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of net work issues. In this regard, the Department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this tender.

Office of the Assistant Executive Engineer,
PWD Mechanical Sub Division,
KLC, Thiruvananthapuram .

(Sd.)

Assistant Executive Engineer.